

APPENDIX IV [Rule 8(1)]
POSSESSION NOTICE
(For Immovable Property)

Whereas, the undersigned being the Authorised Officer of Nav Jeevan Co. Op. Bank Ltd., Bhawani Saw Mills Compound, Furniture Bazar, Ullhasnagar-421003 [Dist. Thane] under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Second) Ordinance, 2002 (Ord. 3 of 2002) and in exercise of powers conferred under section 13(12) read with Rules 9 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice dated 30-07-2024 calling upon the following:

1. M/s Rose Wines [Borrower]
Partner:
i) Mrs. Raveena Dharampal Vanjani [Guarantor]
ii) Mr. Dharampal Deepchand Vanjani [Guarantor/Property Owner/Mortgagor]
Office Address: Shop No.1&2, Shree Girija Arcade, Mharaj Gaon, P.O. Varap, Kalyan-421103

2. Mr. Vinod Deepchand Vanjani [Guarantor / Mortgagor] is Residing at 101, Regency Palace, Near Sapna Garden, Ullhasnagar-421003.

3. Mr. Kailash Uttamchand Vanjani [Guarantor] is residing at 301, Shree Krishna Vatika, Block No.A-23, Near Post Office, Ullhasnagar-421001

4. Mr. Vinod P Jagiasi [Guarantor] is residing at 202, Royal Regency Apt. Barak No.1908, Room No.8-11, Sec.40, Ullhasnagar-421005.

to repay the amount mentioned in the Notice issued U/s 13(2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 being **Rs.89,15,343=66 (Rs. Eighty Nine lakhs Fifteen Thousands Three Hundred Forty Three & Paise Sixty Six Only)** together with interest from 01-07-2024 onwards till date of payment within 60 days from the date of the said Notice.

The Borrower firm its Partners/ Mortgagors/ Guarantors having failed to repay the amount, Notice is hereby given to the Borrower firm its Partners/ Mortgagors/ Guarantors and the public in general that the undersigned has taken Symbolic Possession of the Property described herein below in exercise of Powers conferred on him, under section 13(4) of the said Ordinance read with Rules therein on this **28th day of January, 2025.**

The Borrower firm its Partners / Mortgagors (Property Owners) / Guarantors in particular and the Public in general is hereby cautioned not to deal with the said Property and any dealings with the said Property will be subject to the charge of Nav Jeevan Co.Op. Bank Ltd., Ullhasnagar-3 for an outstanding amount of **Rs. 60,97,211=98 (Rs. Sixty Lakh Ninety Seven Thousands Two Hundred Eleven and ps. Ninety Eight only)** together with charges, incidental cost and interest @ applicable rate from 01-01-2025 onwards till date of payment

Description of the Property/ies

Registered Mortgage of Regd. Immovable Property being all that piece & parcel of Plot of Land No. 119 (Part) of Sheet No.24, bearing CTS No.30333 (part of old CTS No. 11543, 11547 & 11549) shown in Survey sheet No.39 & 24, assessed under Property No.26B0004647600 (Sr.No.26/1457) of Ward No.26, situated Near Brk.No.727, Room No.1, Opp. Shiv Ganga Park, Ullhasnagar-3, area adm.265 Sq. Yrds. in the names of Mr. Dharampal Deepchand Vanjani & Mr. Vinod Deepchand Vanjani.

Sd/-
Vijay L. Asudani
Manager (Recovery)
Authorised Officer
Under SARFAESI Act, 2002
Nav Jeevan Co. Op. Bank Ltd.
Ullhasnagar-421 003
Date: 28-01-2025

बैंक ऑफ इंडिया
Bank of India
Relationship beyond banking

Asset Recovery Department, Mumbai North Zone
Address: Bank of India Building, 2nd Floor, Opp. Natraj Market, S V Road, Malad (West), Mumbai 400 064
Tel No. 022- 2882808 / 0792. **Mob.** 7012960954/9689743173
Email- Assetrecovery.MNZ@bankofindia.co.in

E - Auction of properties By Bank of India, Mumbai North Zone, E - Auction Date - 25-02-2025.

Sr. No.	Branch Name & Phone Number	Borrower's Details	Property ID & Location of the Property (Full Address)	Reserve price / EMD (₹ in Lakhs)
1.	ANDHERI (WEST) (andheriw.mumbainorth@bankofindia.co.in) Mob: 9721830580	Mr. P. BALKRISHNAN DRAVID Outstanding Rs. 31.20 Lakhs + Uncharged Intt+ other incidental charges Bid A/C No - 000290200000033, IFSC Code - BKID0000002	Flat 103, 1 st Floor, Wing A- "Laxmi Nivas Park CHSL", Krishna Township, Ambadi Road, Diwanman Village, Vasai West, Taluka-Vasai, District - Palghar, 401202. Property ID : BKIDMNZ0002DRAVID (Under Physical Possession)	27.82 / 2.79
2.	BOISAR (boisar.mumbainorth@bankofindia.co.in) Mob: 9401691965	Mr. SACHIN KAMLA PRASAD GUPTA Outstanding Rs. 33.26 Lakhs + Uncharged Intt+ other incidental charges Bid A/C No - 009290200000033, IFSC Code - BKID0000092	Flat No. 001, Ground Floor, A Wing, Shri Krishna Complex, Opp Sec-VI, Evershine City, Vasai East, Palghar-401208 Property ID : BKIDMNZ0092SACHIN (Under Physical Possession)	23.07 / 2.31
3.	GOKHIVARE (gokhivare.mumbainorth@bankofindia.co.in) Mob: 9765069365	Mr. VIKAS MOHAN THAKUR Outstanding Rs. 24.21 Lakhs + Uncharged Intt+ other incidental charges Bid A/C No - 013190200000033, IFSC Code - BKID00000131	Flat 601, 6 th Floor, Building No 35, Building 'D' Avenue Phase 1 Co-Op Hsg Society Ltd, Global City, Chikal Dogre Road, Virar West, Dist. Palghar-401303 Property ID : BKID0131MNZVIKAS (Under Physical Possession)	26.65 / 2.67
4.	PALGHAR (palghar.mumbainorth@bankofindia.co.in) Mob: 9349526769	Mr. ARCHANA ARVIND SATVI Outstanding Rs. 12.15 Lakhs + Uncharged Intt+ other incidental charges Bid A/C No - 125090200000033, IFSC Code - BKID0001250	Flat No 201, 2 nd Floor, B Wing, Om Sai Nagar CHSL, Opp Khoja Masjid, Near railway Track, Palghar East, Dist- Palghar, 401404. Property ID : BKIDMNZ1250ARCHANA (Under Physical Possession)	7.89 / 0.79
5.	SAKI NAKA (sakina.mumbainorth@bankofindia.co.in) Mob: 7903108154 9003053487	Mr. PRATAP VITTHALBHAI WALA Outstanding Rs. 28.95 Lakhs + Uncharged Intt+ other incidental charges Bid A/C No - 003890200000033, IFSC Code - BKID0000038	Flat No. 303 3 rd Floor, "Madhukunj Apartment", S No 24D & 24A, Village Pashal, Near Renuka Complex, Boisar Tarapur Road, Pashal, Boisar(W), Tal-Palghar-401504 Property ID : BKID0038PRATAP03 (Under Physical Possession)	8.73 / 0.88
6.	SAKI NAKA (sakina.mumbainorth@bankofindia.co.in) Mob: 7903108154 9003053487	Mr. PRATAP VITTHALBHAI WALA Bid A/C No - 003890200000033, IFSC Code - BKID0000038	Flat No. 304, 3 rd Floor, "Madhukunj Apartment", S No 24D & 24A, Village Pashal, Near Renuka Complex, Boisar Tarapur Road, Pashal, Boisar(W), Tal-Palghar-401504 Property ID : BKID0038PRATAP1 (Under Physical Possession)	11.70 / 1.17

The auction sale will be "online E-auction / Bidding through website - https://baanknet.com on 25-02-2025 between 11:00 AM and 05:00 PM with unlimited extensions of 10 minutes each.

Bidder may visit https://baanknet.com, where "Guidelines" for Bidders are available with educational videos. Bidders have to complete following formalities well in advance:-

- Step 1:** Bidder / Purchaser Registration: Bidder to Register on e-Auction portal https://baanknet.com using his mobile no. and E-mail ID. (PDF/Buyer Manual) describing the step by step process for registration is available for download in the home page under Help option at the bottom of the page.)
- Step 2:** e-KYC Verification to be done by the Bidder/Purchaser.
- Step 3:** Transfer of EMD amount to his global EMD wallet: Online / Off-line transfer of funds using NEFT / Transfer, using challan generated on E-auction portal.
- Step 1 to Step 3** should be completed by bidder well in advance, before e-auction date. Bidder may also visit https://baanknet.com for registration and bidding guidelines.
- Helpline Details / Contact Person Details of eBKrAy:**

eBKrAy Helpdesk Number			
Name	E-mail ID	Landline No.	Mobile No.
Helpdesk	support.BAANKNET@psbassistance.com support.ebkray@procure247.com	-	8291220220

- Last date of EMD and KYC submission will be up to 24-02-2025 (subject to website availability).
- First bid must be above Reserve Price by Rs. 25,000/- Bid increment value will be in multiple of Rs. 25,000/- for all properties.
- The intending purchasers can inspect the property on 13-02-2025 between 11.00 am and 03.00 pm.
- The property will be sold in "AS IS WHERE IS" AND "AS IS WHAT IS" WHATEVER THERE IS CONDITION".
- All properties under physical possession.
- 25 % of the bid amount including the EMD amount to be deposited within (one) day and balance amount within 15(Fifteen) days after successful bidding.
 - SAKI NAKA BRANCH- 606, Sir Mathuradas Vadanji Road, Safed Pul, Saki Naka, Mumbai - 400072
 - GOKHIVARE BRANCH- Tushar Bunglow, At & PO, Gokhivare, Vasai East, Dist palghar - 401208
 - ANDHERI WEST BRANCH- Bank of India Building, SV Road, Railway Colony, Andheri West, Mumbai - 400058
 - PALGHAR BRANCH- Raviraj Apt, Dandekar Marg, Opp UCO Bank, Palghar - 401404
 - BOISAR BRANCH- Raja Apartment, Boisar - Palghar Rd, Sanjay Nagar, Boisar - 401501
- Prospective bidders are advised to peruse the copies of the title deeds within the bank premises and verify the latest Encumbrance certificate and other revenue / municipal records to exercise diligence and satisfy themselves on title and encumbrances if any over the property.
- Bids once made shall not be cancelled or withdrawn. All bids made from the registered user ID will be deemed to have been made by him only.
- Bidder shall be deemed to have read and understood the terms and conditions of sale and to be bound by them.
- The sale is subject to the conditions prescribed in the SARFAESI Act, Rules 2002 amended from time to time and the conditions mentioned above and also subject to pendency of cases / litigation if any pending before any court / tribunal are aised thereon.
- The bidders may participate in E-auction for bidding from their place of choice / internet connectivity shall have to be ensured by the bidder himself. Bank / service provider shall not be held responsible for internet connectivity, network problems, systems crash down, power failures etc.,
- The unsuccessful bidder will not get any interest on their bid amount and further no interest will be paid in the eventuality of litigation on the bid amount or any other amount paid by the bidder in this process.
- The authorised officer is having absolute right and discretion to accept or reject any bid or adjourn / postpone / cancel the sale / modify any terms and conditions of the sale without any prior notice or assigning any reasons.
- Purchaser shall bear the stamp duties charges including those of sale certificate / registration / charges including all statutory dues payable to the government, taxes and rates and outgoing both existing and future relating to the property.
- Buyer shall bear the TDS wherever applicable including other statutory dues, registration charges, stamp duty etc.
- Any society dues which exists on the property (Subject to increase on Monthly basis as per the society's terms and conditions) is exclusive of the proposed Reserve Price and shall be borne by the successful bidder.
- The sale certificate will be issued in the name of successful bidder only.
- This notice is also applicable to borrower / guarantors and public in general.

PLACE: MUMBAI
DATE: 01-02-2025
AUTHORISED OFFICER

SALE NOTICE TO BORROWER AND GUARANTORS

Dear Sir/Madam, The undersigned being the Authorized Officer of the Bank of India is having full powers to issue this notice of sale and exercise all powers of sale under Securitization and Reconstruction of Financial Assets and Enforcement of Interest Act, 2002 and the Rules framed there under. You have committed default in payment of outstanding dues and interest with the monthly rent, cost and charges etc., in respect of the advances granted by the bank mentioned above. Hence, the Bank has issued demand notice to you under section 13(2) to pay the above mentioned amount within 60 days. You have failed to pay the amount even after the expiry of the 60 days. Therefore, the Authorized Officer in exercise of the powers conferred under section 13(4), took (Symbolic & Actual) possession of the secured assets more particularly described in the schedule mentioned above and a sale notice was issued to you by the respective Branches, even otherwise this Notice is also construed as Notice under Rule 8 (6) under enforcement rules of the Act of 2002. Notice is hereby given to you to pay the same as mentioned above before the date fixed for sale, failing which the property will be sold and balance if any will be recovered with interest and cost from you. Please note that all expenses pertaining to demand notice, taking possession, valuation and sale assets etc. shall be first deducted from the sale proceeds which may be realized by the undersigned and the balance of the sale proceeds will be appropriated towards your liability as aforesaid. You are at liberty to participate in the auction to be held on the terms and conditions thereof including deposit of earnest money.

PLACE: MUMBAI
AUTHORISED OFFICER

IDBI BANK LIMITED
Retail Recovery Department, 2nd Floor, Mittal Court, B-Wing, Nariman Point, Mumbai-400021, Tel. No.: 022-6127 9365 / 6127 9288/ 6127 9342.

POSSESSION NOTICE

APPENDIX IV [RULE 8(1)]
POSSESSION NOTICE
(For Immovable Property)

The undersigned being the authorised officer of IDBI Bank Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of the powers conferred under Section 13(12) read with rule 3 of Security Interest (Enforcement) Rules, 2002 issued a demand notice, calling upon the borrowers to repay the amount mentioned in the notice within 60 days from the date of the receipt of the said notice.

The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken Physical Possession of the property described herein below, in exercise of powers conferred on him under sub-section (4) of section 13 of Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002.

The borrowers attention is invited to provisions of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

The borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the IDBI Bank Ltd for an amount mentioned below and interest and charges thereon.

Sr. No.	Account Name	Demand Notice Date	Date of Physical Possession	Property Address	Demand Notice Amt. Rs.
1	Aditi Kunjal Patkar / Madhukar Hari Sathaye	09.10.2023	29.01.2025	Flat No.502 & 503, Ghorpade Heights, Village Manjari, Ambarnath, Thane-421503, Maharashtra	6941497/-

Date: 01.02.2025
Place: Mumbai
Authorised Officer, IDBI Bank Ltd.

PUBLIC NOTICE

Notice is hereby given on behalf of my client Mr. NIPUN SEETHARAMA SHETTY that following Agreement in respect of Flat no. H-106, 1st floor, Vena Beena Co-operative Housing Society Ltd., A. D. Marg, Sewri, Mumbai 400015 is lost/ misplaced and the same is not traceable:

1. Agreement between M/s Jain Builders & Mr. Ibrahim Yusuf Kazi

The above original Agreement is lost & not available/traceable, in the event any person/Bank/financial institution having any right, title, claim or interest, lien, mortgage in respect of the said flat, may inform the undersigned at below mentioned office address in writing with supporting documents within 07 days from Publication of this notice, failing which, it shall be deemed that the said flat is without encumbrances of any nature whatsoever.

Date: 31.01.2025

Rakesh P. DOOA
Advocate High Court
8, Kondaji Bldg. No.3, Nr. Tata Memorial Hospital, Parel, Mumbai - 400012

OFFICE OF THE CHIEF ENGINEER, LOWER NARMADA PROJECTS NARMADA BHAWAN, SECTOR B G SCHEME NO. 74-C, VIJAY NAGAR INDORE M.P.

E-Mail - celnpindore@gmail.com Tel. : 0731-2552555, 2552111, Fax : 0731-2554323

BRIEF NOTICE INVITING TENDER (First Call)

NIT No. 07/Gen/CE/ALIS (O&M)2024-25/ Indore, Dated 27.01.2025

TENDER NO.

Online tender of the following work has been invited on the e-Procurement system Portal website <http://mptenders.gov.in> Tender details are as below :-

Name of the work	Operation and Maintenance of Alirajpur Lift Irrigation Scheme for 03 years including its pressurized pipe distribution network for irrigation in 35000 hectares CCA on "Turnkey Contract" as per detailed scope of work But not limited of that).
Probable Amount of Contract	1378.12 Lakhs (excluding GST)
EMD	-: 10.00 Lakhs
Cost of Tender Documents	30,000/- (Thirty Thousand Only) (Non-refundable)
Date of online Purchase of Tender documents	27.01.2025, 17:35 to 13.02.2025., 17.30 Hrs.
On line Submission of bid	27.01.2025, 17:35 to 13.02.2025, 17.30 Hrs.
Date of Opening of EMD and Pre-qualification	17.02.2025, 10:30 onwards
Financial bid Opening	-: 19.02.2025, 10:30 onwards

The tender documents can be purchased only online from the above website after making online payment using credit card of Internet Banking Account.

Detailed N.I.T. and other details can be viewed on the above mentioned portal.

Sd/-
(Shyamsunder Raut)
Chief Engineer
Lower Narmada Projects, Indore

G 22420/24

GOVERNMENT OF MAHARASHTRA
PUBLIC WORKS DEPARTMENT
INVITATION FOR TENDER
Tender Notice No. 74 Year 2024-25

Sr. No.	Name of work	Estimated Cost
1	Repairs to Plinth Protection, Drainage line, Paver Block at Civil Shifting Site R.M.H. Thane.	20,47,204.00
2	Tribal Budget Programme for 2023-2024. Construction of Madhavipada Bhandarpada Road VR-146 in Taluka Bhiwandi, Dist. Thane.	20,62,901.00/-
3	Tribal Budget Programme For 2023-2024 Construction of Road Pimpleshit in Taluka Bhiwandi Dist. Thane	20,62,901.00/-
4	Tribal Budget Programme For 2023-2024. Construction of Palivali Revalipada Road Vr-161 In Taluka Bhiwandi Dist. Thane	24,74,785.00/-
5	Tribal Programme For 2024-2025. Construction of Cement Concrete Road from Vr 67 Jambhivali to Main Road in Taluka Bhiwandi Dist. Thane	33,66,095.00/-
6	Construction of Road at SH-83 Uttam Jadhav Farm Jambhivali (Pa) to Bartpada Tal. Bhiwandi Dist. Thane	41,86,323.00/-
7	Construction of Road at SH-83 Main Canal Road Jambhivali (Pa) to Burupada Canal Tal. Bhiwandi Dist. Thane	41,86,323.00/-
8	Controction of Road at Tulashi Karanjoti Tal. Bhiwandi Dist. Thane.	42,23,536.00/-
9	Tribal Budget Programme For 2023-2024. Construction Of MDR-48 To Kurhe Road in Taluka Bhiwandi Dist. Thane	80,20,630.00/-

- Period of E-tenders :- Date 03-02-2025 to Date, 17-02-2005
- Date of Opening (If Possible) :- Date 18-02-2025 at 14.00 hrs the office of the Superintending Engineer Thane (PW) Circle. Thane

- Tender form Condition of Contract Specification and Contract drawing can be downloaded from public work e-tendering portal <http://mahatenders.gov.in> of work Department Maharashtra i.e.
- Tender Notice can be seen also on website <https://mahatenders.gov.in> & www.Mahapwd.com

No./TD/Tender/ 927
Office of the Executive Engineer
P.W. Division No.1 Thane
Station Road
Date - 28/01/2025
DGIPR 2024-25/6040

Executive Engineer
P. W. Division No.1 Thane

POSSESSION NOTICE

EDELWEISS ASSET RECONSTRUCTION COMPANY LTD.
CIN: U67100MH2007PLCL174759
Retail Central & Regd. Office: Edelweiss House, Off CST Road, Kalina, Mumbai 400098

Whereas The Authorized Officer of the Secured Creditor mentioned herein, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Act), 2002 and in exercise of powers conferred under Section 13(12) read with Rule (3) of the Security Interest (Enforcement) Rules, 2002 issued a demand notice as mentioned below calling upon the borrower(s) to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

Thereafter, Assignor mentioned herein, has assigned the financial assets to Edelweiss Asset Reconstruction Company Limited also as its ownacting in its capacity as trustee of Trust mentioned hereunder (hereinafter referred as "EARC"). Pursuant to the assignment agreements, under Sec 5 of SARFAESI Act, 2002, EARC has stepped into the shoes of the Assignor and all the rights, title and interests of Assignor with respect to the financial assets along with underlying security interests, guarantees, pledges have vested in EARC in respect of the financial assistance availed by the Borrower and EARC exercises all its rights as the secured creditor.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned being the Authorised Officer of Edelweiss Asset Reconstruction Company Limited has taken possession of the property described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of Act read with rule 8 of the Security Interest Enforcement Rules, 2002 on the date mentioned against each property. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Edelweiss Asset Reconstruction Company Limited for the amount mentioned below and interest thereon.

Sl No	Name of Assignor	Name of Trust	Loan Account Number	Borrower Name & Co-Borrower's Name	Date of Demand Notice & Amount	Date of Possession	Possession Status
1.	Religare Housing Development Finance Corporation Ltd	EARC TRUST SC-421	XMH- VIR000748 90	1) Mr. Ashish Pravin Thakkar (Borrower) 2) Mrs Pratin Pravin Thakkar (Co-Borrower) 3) Mr. Mayur Barish Joshi (Co-Borrower) and 4) Big Money (Co borrower)	04-03-2023 & ₹ 22,18,879.75/-	30-01-2025	Physical Possession
2.	Edelweiss Housing Finance Limited	EARC TRUST SC - 459	LMU00HL000 0056451	1) Mr Tarashankar Ramsambhar Singh (Borrower) 2) Ms.Babita Singh ("Co-Borrower")	29.06.2021 & ₹ 55,09,429.12ps	28-01-2025	Physical Possession
3.	ICICI Finance Company Limited	EARC TRUST SC - 448	NHMUM00000 898726	1) Mr. Chandan Subhash Gupta (Borrower) 2) Mr. Sapan Subhash Gupta ("Co-Borrower") 3) Mr. Subhash Gupta (Co-Borrower)	12.03.2023 & Rs.18,42,378.69	30-01-2025	Physical Possession
4.	HDB Financial Services Ltd	EARC TRUST SC - 410	1652606	1) Mr Eden Enterprises (Borrower) 2) Mr.Mangy Vardaldas Bathija ("Co-Borrower") 3) Mr. Lavina Mangi Bathija (Co-Borrower)	15.07.2021 & ₹ 57,10,035.26ps	30-01-2025	Physical Possession
5.	Magma Housing Finance Limited.	EARC TRUST SC-370	HM(0458)/H/16/100043	1) Ramnarayan Das (Borrower) 2)Reena Ramnarayan Das	05-02-2020 & ₹ 16,83,872/- as on 5.02.2020	28.01.2025	Physical Possession

Description Of The Property: All The Piece and parcel of the Flat No. 206, Adm. area 37.46 Sq. Mtrs. Carpet on 2nd Floor, in B Wing of the Building No. 09 known as "Samruddhi", in Complex Knows as "Amrut Residency" bearing Survey No. 47/1, 2, 3A, 3B, 4/1, 4/2, 4/8/2, SA, SB, SC, 6, 40/2 situated at Village- Saravali, Taluka & Dist. Palghar **Boundaries:** - South - Bldg. No 10 North - Internal Road West - Open Land East - Bldg. No.8.

Description Of The Property: All The Piece and Parcel of the property bearing Flat No 804 admeasuring 36.23 sq mtr carpet area & Flat no 805 admeasuring 36.23 on 8th floor in "A" Building no 16, Unique signature in the building known as Sanghvi clock tower constructed on land or Ground bearing survey no 225 Hissa no 1A admeasuring 11,950 sq mtrs i.e. equivalent to 14,280 sq yds or Thereabout survey no 88 Hissa no 1/1 survey no 89 Hissa no 1 & 3 situate, lying and being revenue village Godbunder, Taluka and Thane dist in the registration dist and sub dist of Thane: **Boundaries:** North: Open Plot South: Main Road East: Building West: Fortune Height.

Description Of The Property: All That Residential premises bearing Flat No. 4, on ground floor in "C-4" Wing, admeasuring about 550.00 Sq.ft. i.e. 5.11 Sq. Mtrs. Built-up, the Building known as "TRIVEDI NAGAR" and society known as "SH11LADEVI CO-OP HSG SOC LTD" which is constructed on land bearing Survey No. 7, situated at Village Saravali, Tal. Palghar, Dist. Palghar.

Description Of The Property: All The Piece Or Parcel of Residential Flat on Basement Floor Area Admeasuring 1275 sq. ft. (Build Up) in Mangal Murti Apartment", Constructed on Block No.A-479/957, Ullhasnagar-421004, Situated at Ullhasnagar-4. City Survey No.20734 and 20735, Taluka & Sub Dist. Registration, Ullhasnagar, Sub Dist. Registration Thane, Dist. Thane, Maharashtra. **Bounded by East:** Main Station Road; **West:** Passage & Galli; **North:** Passage & Galli; **South:** Block No. 478, Ullhasnagar-4.

Description Of The Property: All That Flat And Shop Premises Bearing Number 101 On The 1st Floor Admeasuring Built Up/Supper Built Up 500 Sq.Ft. Area Is Building As Known As 'D' Mello Apartment Constructed Goathan Land Bearing House Number 154 Lying Being And Situated At Village Aghashi (Takka Pada) Within The Area Of Vasai Virar City Municipal Council, Taluka And Registration Sub District : Vasai I, Virar District And Registration District Thane, Maharashtra.

Sd/-
Authorized Officer
Edelweiss Asset Reconstruction Company Limited

Date: 01.02.2025

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR M/S LAKE DISTRICT REALTY PRIVATE LIMITED OPERATING IN REAL ESTATE ACTIVITIES ON A FEE AND CONTRACT BASIS (Insolvency Resolution Process For Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/LLP No.	Lake District Realty Private Limited CIN: U70101PN2015PTC154662
2. Address of the registered office	Bungalow No.10, Staveley Road, Near Jees Mess, Pune - 411001
3. URL of website	There is no website of Corporate Debtor (CD)
4. Details of place where majority of fixed assets are located	As on Insolvency Commencement Date (ICD), the assets are majority in form of Intangible Assets (Development Rights) in Pune. The total area for which Development Rights is assigned to the Corporate Debtor is 67.272 Sq. Mtrs.
5. Installed capacity of main products/ services	The constructions at the site was suspended due to the Hon'ble National Green Tribunal however, the same had been set aside by the Hon'ble Supreme Court.
6. Quantity and value of main products/ services sold in last financial year	Company does not have any employee on roll as per records available with RP.
7. Number of employees/ workmen	Information can be sought through communication to the following email : E-mail: ip.lrdpr@gmail.com
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought through communication to the following email : E-mail: ip.lrdpr@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought through communication to the following email : E-mail: ip.lrdpr@gmail.com
10. Last date for receipt of expression of interest	17th February 2025
11. Date of issue of provisional list of prospective resolution applicants	20th February 2025
12. Last date for submission of objections to provisional list	25th February 2025
13. Date of issue of final list of prospective resolution applicants	01st March 2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06th March 2025
15. Last date for submission of resolution plans	05th April 2025
16. Process email id to submit EOI	ip.lrdpr@gmail.com

Note: The above timelines are subject to grant of extension by the Hon'ble NCLT.

Sd/-
Kedar Mulye
Resolution Professional
Lake District Realty Private Limited

IBBI Registration No: IBBI/IPA-001/IP-P01365/2018-19/12282

FORM NO.16
[See Regulation 34(3)]
BY ALL PERMISSIBLE MODE

OFFICE OF THE RECOVERY OFFICER -III
DEBTS RECOVERY TRIBUNAL MUMBAI (DRT 3)
1st Floor, MTNL Telephone Exchange Building, Sector-30 A, Vashi, Navi Mumbai- 400703

RR NO. 486 OF 2016
WARRANT OF ATTACHMENT OF IMMOVABLE PROPERTY UNDER RULE 48 OF THE SECOND SCHEDULE TO THE INCOME TAX ACT, 1961 READ WITH THE RECOVERY OF DEBTS & BANKRUPTCY ACT, 1993.

BANK OF BARODA
V/S
MR. JAYWANT VITTAL PATIL & ORS.

To,
CD-1, MR. JAYWANT VITTAL PATIL
Residing At: - Post A-301, Shivsagar Apartment, Plot No. 3, Airoli, Navi Mumbai-400708 And C/o Ratish Builders & Developer, B-02, Gajanan Apartment, Plot No. 63, Sector 84, Airoli, Navi Mumbai-400708.

CD-2, MR. DEEPAK CHAND THAKUR
Residing At: - Post Marathwada Chawl, Hill No 2, Narayan Nagar, Ghatkopar (w), Mumbai - 400086

CD-3, SHRI. NAMDEV GAJANAN MADHVI
CD-4, SHRI. GANGARAM GAJANAN MADHVI,
CD-5, SMT. GANGABAI AKHADYA MADHVI,
CD-6, SMT. RATNIB



इंग्लंडविरुद्ध एकतर्फी विजय, 9 विकेट्सने सामना जिंकला

भारतीय महिला वर्ल्ड कपच्या फायनलमध्ये

व्हालालापूर्व, वृत्तसंस्था. महिलांच्या 19 वर्षांखालील टी-20 विश्वचषकात भारतीय संघाने फायनलमध्ये प्रवेश केला आहे. इंग्लंडविरुद्ध सेमीफायनलचा सामना भारताने एकतर्फी जिंकला. इंग्लंडने प्रथम फलंदाजी करत भारताला विजयासाठी 114 धावांचे आव्हान दिले होते. भारतीय सलामीवीर जी कमलनीच्या अर्धशतकीय खेळीच्या मदतीने भारताने 15 षटकांतच लक्ष्य गाठले व 9 विकेट्सने सामना जिंकला. भारतीय महिला संघ फायनलचा सामना दक्षिण आफ्रिकेविरुद्ध खेळणार आहे. गोलंदाजीने भारताच्या विजयात महत्त्वाची भूमिका बजावली. प्रथम फलंदाजी करणाऱ्या इंग्लंडला अवघ्या 113 धावांवर रोखले आणि सोपे लक्ष्य

स्वीकारले. इंग्लंडच्या अवघ्या तीन फलंदाजांनी दुहेरी धावा केल्या. सलामीवीर डेव्हिन पेरिन 45 धावा केल्या. तिला आयुषी शुकलाने बोलवले आणि तिचे अर्धशतक 5 धावांनी हुकले. कर्णधार अर्चिषा नेहरोवने 30 धावांचे योगदान दिले. तर अमु सुनकुमारने 14 धावा केल्या. तीन खेळाडूंना शून्यावर परतावे लागले. पौरणिका सिसोडिया व वैष्णवी शर्माने प्रत्येकी 3 विकेट्स घेतल्या. तर आयुषी शुकलाला दोन विकेट्स घेण्यात यश आले.

रविवारी अंतिम सामना

भारताने एक गडी गमावत 15 व्या षटकात सामन्याचा निकाल लावला. सलामीवीर जी कमलनीने व गोंगडी मिशा यांना जलद धावा बनवण्यात यश आले. दोघींनी पहिल्या 60 धावांनी भागीदारी केली आणि अर्ध लक्ष्य पूर्ण केले. पण नवव्या षटकातील शेवटच्या चेंडूवर मिशा बाद झाली. त्यानंतर साहिका चाळकेने कमलनीला 11 धावांची साथ दिली. तर कमलनीने 8 चौकारांसह 50 चेंडूत 56

जी कमलनी 56 धावा 50 चेंडू 08 चौकार



बीपीएलमध्ये मॅचफिक्सिंग

व्हाका, वृत्तसंस्था. बांगलादेश प्रीमियर लीग (बीपीएल) दरम्यान स्पोर्ट फिक्सिंग केल्याबद्दल 10 खेळाडू आणि चार फ्रॅंचायझीची चौकशी सुरु आहे. बांगलादेश क्रिकेट बोर्डाच्या (बीसीबी) भ्रष्टाचार विरोधी पथकाने (एसीयू) अज्ञात सूचना आणि माध्यमांच्या वृत्तांवर आधारित संशयास्पद फिक्सिंगसाठी आठ सामन्यांची चौकशी सुरु केली आहे. डेली स्टारमधील एका वृत्तानुसार, एसीयूच्या डारवर असलेल्या 10 खेळाडूंपैकी सहा जण राष्ट्रीय संघाकडून खेळले आहेत, दोन अर्नकट खेळाडू आहेत आणि दोन परदेशी खेळाडू आहेत. स्पोर्ट आणि मॅच फिक्सिंगसाठी चौकशी करण्यात येणारे सामने म्हणजे - फॉर्च्युन बरीशाल विरुद्ध राजशाही (6 जानेवारी), रंगपूर रायडस विरुद्ध ढाका (7 जानेवारी), ढाका विरुद्ध सिल्लेट (10 जानेवारी), राजशाही विरुद्ध ढाका (12 जानेवारी), चित्तवाग विरुद्ध सिल्लेट (13 जानेवारी), बरीशाल विरुद्ध खुलना टायगर्स (22 जानेवारी), चित्तवाग विरुद्ध सिल्लेट (22 जानेवारी) आणि राजशाही विरुद्ध रंगपूर (23 जानेवारी).

इंग्लंड पराभूत • वरुण चक्रवर्थीने तिसऱ्या षटकांत इंग्लंडला दोन धक्के देत फिरवला सामना

भारताचा विजय, मालिका खिशात

वृत्तसंस्था. चौथ्या टी20 सामन्यात भारताची सुरुवात निराशाजनक झाली. साकिब महमूदने सजु संमसन (1), सूर्यकुमार यादव (0) व तिलक वर्मा (0) यांना माघारी पाठवून भारताला मोठे धक्के दिले. त्यानंतर आलेल्या रिंकू सिंग (30) व अभिषेक शर्मा (29) यांनी त्या धक्क्यातून टीम इंडियाचा डाव सावरण्याचा प्रयत्न केला. पण, त्यांची भागीदारी 45 धावांवर तुटली. त्यावेळी भारताची अवस्था 5 बाद 79 अशी झाली. दरम्यान, हार्दिक व शिवम या जोडीने खिंड लढवली. या दोघांनी 87 धावांची भागीदारी केली. त्यामुळे भारताला भारताला 181 धावांपर्यंत मजल मारता आली. हार्दिकने 30 चेंडूत 4 चौकार व 4 षटकारांसह 53 तर शिवमने 34 चेंडूत 7 चौकार व 2 षटकारांसह 53 धावा केल्या. हार्दिक पांड्या व शिवम दुबेच्या अर्धशतकांनंतर भारताच्या गोलंदाजांनी



उल्लेखनीय कामगिरी करून चौथा सामना जिंकला. या विजयासह भारताने पाच सामन्यांची मालिका 3-1 ने खिशात घालली. कर्नशन सबस्टीट्यूट म्हणून मैदानावर आलेल्या हर्षित राणाने त्याच्या पहिल्याच षटकात इंग्लंडला धक्का दिला. त्यानंतर वरुण चक्रवर्थीने तिसरे षटक मॉजिकल

पुरुष क्रिकेटमध्ये बुमराह वर्षात सर्वोत्कृष्ट खेळाडू

महिलांमध्ये स्मृती मानधनाचा जलवा

दिल्ली, वृत्तसंस्था. क्रिकेटच्या मैदानात आपल्या भेदक माण्याने प्रतिस्पर्धी संघातील फलंदाजांना घाम फोडणारा जसप्रीत बुमराहच्या शिरपेचात आणखी एक मानचा तुरा रोवला गेला आहे. 2023-24 च्या हंगामात क्रिकेटच्या मैदानात सर्वोत्तम कामगिरीसाठी आयसीसी पुरस्कारात बाजी मारणाऱ्या स्तर गोलंदाजाचा आता बीसीसीआयही खास पुरस्काराने सन्मानित करण्यात येणार आहे. त्याच्याशिवाय भारतीय महिला संघातील स्तर फलंदाज स्मृती मानधनाही पुरस्काराने सन्मानित करण्यात येणार आहे. भारतीय क्रिकेट नियामक मंडळाने वेगवेगळ्या पुरस्कारांची घोषणा केली असून जसप्रीत बुमराहला पॉली उमरींग पुरस्काराने सन्मानित करण्यात येणार आहे. तिसऱ्यांदा बुमराह या पुरस्कारासह सन्मानित करण्यात येणार आहे. याआधी 2018-

19 आणि 2021-22 या वर्षात भारतीय जलदगती गोलंदाजाने हा पुरस्कार पटकवला होता. जसप्रीत बुमराहने क्रिकेटच्या मैदानात सातत्यापूर्वी सर्वोत्तम दर्जाची कामगिरी करून दाखवली आहे. गत वर्षातील



कल्पनात आले आहे. 2012 मध्ये त्याला ऑर्डर ऑफ ऑस्ट्रेलियानेही भारविषयात आले होते. आयसीसी आणि बीसीसीआयनेही सचिनला अनेक क्रीडा पुरस्कार दिले आहेत.

सचिनला सीके नायडू जीवनगौरव भारतीय क्रिकेट नियामक मंडळ म्हणजेच बीसीसीआय लवकरच वार्षिक पुरस्कार समारंभ आयोजित करणार आहे आणि हा सोहळा शनिवारी 1 फेब्रुवारीला होऊ शकतो. या पुरस्कार सोहळ्यात महान भारतीय क्रिकेटर सचिन तेंडुलकरला बीसीसीआय सीके नायडू जीवनगौरव पुरस्काराने सन्मानित करू शकते. सचिनला यापूर्वी कधीही हा पुरस्कार मिळालेला नाही. ही फक्त शक्यता आहे आणि बीसीसीआयने याबाबत कोणतेही अधिकृत घोषणा केलेली नाही. सचिनला यापूर्वी भारताचा सर्वोच्च सन्मान भारतरत्न मिळाला आहे. याशिवाय त्याला अर्जुन पुरस्कार, खेलरत्न, पद्म श्री, पद्म विभूषण आणि महाराष्ट्र भूषण पुरस्कारानेही सन्मानित

सर्वोत्तम कामगिरीसाठी याआधी आंतरराष्ट्रीय महिला क्रिकेट परिषदेने (आयसीसी) सर्वोत्तम कसोटीपटूसह सर्वोत्तम क्रिकेटसंस्था रूपात बुमराहला सन्मानित केल्याचे पाहायला मिळाले.

सर्वोत्तम कामगिरीसाठी याआधी आंतरराष्ट्रीय महिला क्रिकेट परिषदेने (आयसीसी) सर्वोत्तम कसोटीपटूसह सर्वोत्तम क्रिकेटसंस्था रूपात बुमराहला सन्मानित केल्याचे पाहायला मिळाले.

सर्वोत्तम कामगिरीसाठी याआधी आंतरराष्ट्रीय महिला क्रिकेट परिषदेने (आयसीसी) सर्वोत्तम कसोटीपटूसह सर्वोत्तम क्रिकेटसंस्था रूपात बुमराहला सन्मानित केल्याचे पाहायला मिळाले.

दिल्ली विरुद्ध रेल्वे सामन्यात 6 धावांवर हिमांशु सांगवानने केले वलीन बोलव 'रणजी'मध्ये विराट कोहली अपयशी

दिल्ली, वृत्तसंस्था. अरुण जेटली स्टेडियमवर दिल्ली आणि रेल्वे यांच्यातील रणजी चषक सामना सुरु आहे. सामन्याच्या दुसऱ्या दिवशी दिल्लीच्या पहिल्या डावातील दुसरी विकेट पडली. यानंतर, विराट कोहली फलंदाजीसाठी येताच संपूर्ण स्टेडियम त्याच्या नावाने दुमदुमून गेले. संपूर्ण स्टेडियममध्ये 'कोहली-कोहली'चा आवाज घुमत होता. तथापि, काही मिनिटांनंतरच कोहली हिमांशु सांगवानचा बळी ठरल्याने स्टेडियमवर चिडीचूप शांतता पसरली. हिमांशुने कोहलीला क्लीन बॉल्ड केले. त्याला 15 चेंडूत एका चौकाराच्या मदतीने फक्त सहा धावा करता आल्या. तो पॅन्हेलियमकडे जात असतानाच प्रेक्षकांनी मैदान स्टेडियममधून बाहेर पडताना दिसले.



सामना सुरु होण्यापूर्वी मैदानात शॉर्ट बॉटिंगचा सराव करत होता तेव्हा कॅमेरा सुपर किंग (केएसके) सामन्यात खेळत होता. स्टेडियममध्ये उपस्थित चाहते त्याच्या नावाचा जयघोष करताना थकत नव्हते. प्रथम फलंदाजीसाठी आमंत्रित झाल्यानंतर रेल्वे संघाने पहिल्या डावात 241 धावा केल्या. पहिल्या दिवसाचा खेळ संपला तेव्हा दिल्लीने पहिल्या डावात एका विकेटच्या मोबदल्यात 41 धावा केल्या होत्या. त्यावेळी यश धुल आणि सनत सांगवान नाबाद होते. शुक्रवारी ही जोडी मैदानात उतरली. पण चाहते कोहलीच्या नावाचा जयघोष करत होते. त्यानंतर काही वेळातच धुलच्या (32 धावा) रूपाने दिल्लीला दुसरा धक्का बसला.

सामना सुरु होण्यापूर्वी मैदानात शॉर्ट बॉटिंगचा सराव करत होता तेव्हा कॅमेरा सुपर किंग (केएसके) सामन्यात खेळत होता. स्टेडियममध्ये उपस्थित चाहते त्याच्या नावाचा जयघोष करताना थकत नव्हते. प्रथम फलंदाजीसाठी आमंत्रित झाल्यानंतर रेल्वे संघाने पहिल्या डावात 241 धावा केल्या. पहिल्या दिवसाचा खेळ संपला तेव्हा दिल्लीने पहिल्या डावात एका विकेटच्या मोबदल्यात 41 धावा केल्या होत्या. त्यावेळी यश धुल आणि सनत सांगवान नाबाद होते. शुक्रवारी ही जोडी मैदानात उतरली. पण चाहते कोहलीच्या नावाचा जयघोष करत होते. त्यानंतर काही वेळातच धुलच्या (32 धावा) रूपाने दिल्लीला दुसरा धक्का बसला.

नेमार ब्राझीलमध्ये परतणार, क्लब सेंटोसकडून खेळणार



साओ पाउलो, ब्राझीलचा स्टार स्ट्रायकर नेमारने 2024 च्या विश्वचषकापूर्वी आपली कारकीर्द पुन्हा सुरु करण्याचे उद्दिष्ट ठेवून त्याच्या बालपणीच्या क्लब सेंटोससोबत अल्पकालीन करार करण्याची पुष्टी केली आहे. 32 वर्षीय खेळाडूने गुरुवारी खुलासा केला की तो साओ पाउलो क्लबमध्ये परतत आहे परंतु स्थानिक माध्यमानुसार त्याचा करार 30 जूनपर्यंत चालेल. सोशल मीडियावर प्रसिद्ध झालेल्या व्हिडीओमध्ये नेमार म्हणाला, पुढील काही वर्षांत येणाऱ्या आव्हानांसाठी तयारी करण्यासाठी मला आवश्यक असलेले प्रेम फक्त सेंटोसच देऊ शकते. तुम्ही कोणतेही समर्थन करत असलात तरी, मी कशाबद्दल बोलत आहे हे सर्वांना चांगलेच माहिती आहे.



बीपीएलमध्ये मॅचफिक्सिंग

व्हाका, वृत्तसंस्था. बांगलादेश प्रीमियर लीग (बीपीएल) दरम्यान स्पोर्ट फिक्सिंग केल्याबद्दल 10 खेळाडू आणि चार फ्रॅंचायझीची चौकशी सुरु आहे. बांगलादेश क्रिकेट बोर्डाच्या (बीसीबी) भ्रष्टाचार विरोधी पथकाने (एसीयू) अज्ञात सूचना आणि माध्यमांच्या वृत्तांवर आधारित संशयास्पद फिक्सिंगसाठी आठ सामन्यांची चौकशी सुरु केली आहे. डेली स्टारमधील एका वृत्तानुसार, एसीयूच्या डारवर असलेल्या 10 खेळाडूंपैकी सहा जण राष्ट्रीय संघाकडून खेळले आहेत, दोन अर्नकट खेळाडू आहेत आणि दोन परदेशी खेळाडू आहेत. स्पोर्ट आणि मॅच फिक्सिंगसाठी चौकशी करण्यात येणारे सामने म्हणजे - फॉर्च्युन बरीशाल विरुद्ध राजशाही (6 जानेवारी), रंगपूर रायडस विरुद्ध ढाका (7 जानेवारी), ढाका विरुद्ध सिल्लेट (10 जानेवारी), राजशाही विरुद्ध ढाका (12 जानेवारी), चित्तवाग विरुद्ध सिल्लेट (13 जानेवारी), बरीशाल विरुद्ध खुलना टायगर्स (22 जानेवारी), चित्तवाग विरुद्ध सिल्लेट (22 जानेवारी) आणि राजशाही विरुद्ध रंगपूर (23 जानेवारी).

महाराष्ट्राच्या नेमबाजांचा अचूक निशाणा पार्थ मानेला पदार्पणातच सुवर्णपदक

मुंबई, वृत्तसंस्था. मराठमोळ्या नेमबाजांनी सुवर्णसह रोष्य व कांस्य पदकाच्या कमाई करीत 38व्या राष्ट्रीय क्रीडा स्पर्धेतील त्रिशूल शूटिंग रेजवर महाराष्ट्राची पताका अभिमानाने फडकवली. शेवटपर्यंत रंगदार झालेल्या 10 मीटर एअर रायफलस स्पर्धेत महाराष्ट्राच्या पार्थ माने या युवा खेळाडूने सोनेरी वेध घेतला. तर जागतिक सुवर्णपदक विजेता रुद्राक्ष पाटील याने रुपेरी यश संपादन केले. सेनादलालचे प्रतिनिधित्व करणारा सातारा जिल्ह्यातील खेळाडू किरण जाधव याला कांस्यपदक मिळाले.

एअर रायफलस स्पर्धेत अखेरच्या क्षणापर्यंत चुरस पहावयास मिळाली. 17 वर्षीय खेळाडू पार्थने 252.6 गुण, रुद्राक्ष याने 252.1 गुण, तर किरणने 230.7 गुणांची नोंद करीत महाराष्ट्राला तिथी पदके जिंकून देण्याचा भीमप्रयत्न केला. एका फेरीचा अपवाद वगळता पार्थने सुरुवातीपासून शेवटपर्यंत आघाडी टिकवत सुवर्ण यश संपादन केले. रुद्राक्ष हा मधल्या टप्प्यात सहाव्या स्थानावर होता. मात्र शेवटच्या चार टप्प्यांमध्ये त्याने एकप्रकारता दाखवित अतिशय अचूक नेम साधले आणि जोरदार मुसंडी मारत दुसऱ्या

सोनेरी यशाची खात्री होती : पार्थ

अंतिम फेरीत स्थान मिळवल्यानंतर मी फक्त सुवर्णपदक जिंकण्याचाच विचार केला होता त्या दृष्टीनेच सुरुवातीपासूनच मी अचूक नेम कसा साधला जाईल याचे नियोजन केले होते सुदैवाने माझ्या नियोजनानुसारच घडत गेले. या स्पर्धेत प्रथमच भाग घेताना सुवर्णपदक मिळवता आले याचा आनंद मला खूप झाला आहे असे पार्थ याने सांगितले. जागतिक स्पर्धांसाठी होणाऱ्या राष्ट्रीय चाचणी स्पर्धांमध्ये भाग घेत भारतीय संघात स्थान मिळवण्याचे माझे स्वप्न आहे आणि अर्थातच ऑलिंपिक मध्ये प्रतिनिधित्व करणे हे माझे स्वप्न आहे ते मी साकार करू शकेन अशी मला आशा आहे असेही पार्थ याने सांगितले

क्रमांकावर झेप घेतली. अर्थात त्याला पार्थ यार्थ आघाडी तोडता आली नाही. पार्थ हा मूळचा सोलापूरचा खेळाडू असून गेले चार वर्षे तो सुमा शिरूर यांच्या पनवेल येथील अकादमीमध्ये प्रशिक्षण घेत आहे. त्याने कनिष्ठ गटाच्या जागतिक स्पर्धेत सोनेरी वेध घेतला होता तसेच 2023 मध्ये त्याने सांघिक विभागात भारतात सुवर्णपदक मिळवून दिले होते. तो पनवेल येथील महात्मा फुले शि्षण संस्थेत बारावी शाखे शाखेत शिकत आहे.

कार्तिकच्या षटकारांची दक्षिण आफ्रिकेत हॅटट्रिक

दिल्ली, वृत्तसंस्था. भारतीय माजी क्रिकेटरपू दिनेश कार्तिक सध्या दक्षिण आफ्रिका टी-20 लीग खेळत आहे. या लीगमध्ये तो पार्ल रॉयल्स संघाचा भाग आहे. स्पर्धेतील सामना कार्तिकने गाजवला. जोबांग सुपर किंग (केएसके) सामन्यात खेळत तिन षटकार टोकत कार्तिकने अर्धशतकी खेळी केली. त्याने सामन्यात 39 चेंडूत 53 धावा करत संघासाठी सर्वात मोठी खेळी केली. पण पार्ल रॉयल्स संघाला हा सामना गमवावा लागला. जेएसके संघाचा कर्णधार फाफ ड्यू ब्लासिसने दमदार खेळी करत संघाला विजयी केले. सहाव्या क्रमांकावर फलंदाजीसाठी आलेल्या दिनेश कार्तिकने 13 व्या षटकार जोरदार फलंदाजी केली. त्याने विहान लुब्लेच्या गोलंदाजीवर सलग तीन षटकार टोकले. षटकातील दुसऱ्या चेंडूवर त्याने डीप मीड विकेटच्या दिशेने पहिला षटकार लावला. तिसरा चेंडू त्याने डीप स्केअर लेगवरून सीमापार केला. तर चौथ्या चेंडूवर स्लॉग स्वीप करत षटकार लावला. पार्ल रॉयल्स संघाने प्रथम फलंदाजी करताना 9 विकेट्स गमावत 150 धावा केल्या. ज्यामध्ये विकेटकीपर कार्तिकने अर्धशतकी खेळी केली. त्याने 4 चौकार व 3 षटकारांच्या मदतीने 39 चेंडूत 53 धावांची खेळी केली.

अष्टपैलू मार्शला संघातून वगळले

सिडनी, वृत्तसंस्था. सर्व संघ आता चॅम्पियन्स ट्रॉफी 2025 स्पर्धेच्या तयारीला लागले आहेत. अशात स्पर्धा तोंडावर आली असताना ऑस्ट्रेलियाला मोठा धक्का बसला आहे. बॉर्डर-गावस्कर ट्रॉफी मालिकेदरम्यान मैदानावरून गेलेला अष्टपैलू मिचेल मार्श स्पर्धेला मूकणार आहे. क्रिकेट ऑस्ट्रेलियाने दिलेल्या माहितीनुसार पाठीच्या समस्यांमुळे मार्शला संघातून वगळण्यात आले आहे. मिचेल मार्श सध्या पाठीच्या दुखण्याशी झगडत आहे. बॉर्डर गावस्कर मालिकेतील अंतिम सामन्यापूर्वी त्याला संघाबाहेर जावे लागले होते. त्यानंतर ऑस्ट्रेलियातील बीबीएल लीगमध्ये देखील मार्श सहभागी झाला नव्हता. ऑस्ट्रेलिया क्रिकेटच्या अहवालानुसार, 33 वर्षीय मिचेल मार्शला पाठीचा फ्रॅक्चर आहे. मार्शने अलिकडेच उपचार सुरु केले असून यामधून सावरण्यास त्याला वेळ लागणार आहे. त्यामुळे आगामी चॅम्पियन्स ट्रॉफी स्पर्धेत तो सहभागी होऊ शकत नाही. राष्ट्रीय निवड समिती व ऑस्ट्रेलियन पुरुष वैद्यकीय टीमने मार्शला दुखापतीमुळे संघातून वगळले आहे. कारण मार्शल आठवड्यात त्याच्या पाठीच्या खालच्या भागात दुखणे वाढले ज्यामुळे राष्ट्रीय निवड समितीने मार्शला विश्रांतीचा काळ वाढवण्यास सांगितला आहे. ऑस्ट्रेलिया संघ : पॅट कमिन्स(कर्णधार), अॅलेक्स केरी, नॅथन एलिस, आरोन हार्डी, जोश हेझलवूड, ट्रॅव्हिस हेड, जोश इंग्लिस, मार्नस पॅटेलने इंग्लंडचा सेट फलंदाज फिल सॉल्टचा (23) त्रिफळा उडवला.

APPOINTMENT

MOUNT CARMEL GIRLS' HIGH SCHOOL
Rajiv Gandhi Sq., Wardha Road, Ajni, Nagpur.

WANTED
ENGLISH MEDIUM CHRISTIAN MINORITY SCHOOL

POST	SUBJECT	QUALIFICATION	TO TEACH
02	All Subject	HSSC, C.Ed. and TET/CTET	(Shikshan Sevak) 5 Class
01	Lab. Assistant	12th Science	Lab. Assistant (Sevak)

Appointment will be made on contract basis, subject to the approval from the Education Department and pay as per Govt. of Maharashtra.
Interested candidates may appear for interview along with their credentials on following date and timing:
Interview for 5 Class : On 17.02.2025 from 09:00 am to 10:00 am
Interview for Lab. Assistant : On 17.02.2025 from 10:30 am to 11:30 am

HEADMISTRESS
Mount Carmel Girls' High School, Rajiv Gandhi Sq., Wardha Road, Ajni, Nagpur-440015.

खो-खो : महाराष्ट्राचे दोन्ही संघ उपांत्य फेरीत पुरुष व महिला गटात कर्नाटकचा उडवला धुवा

हल्दवानी, वृत्तसंस्था. गतविकेच्या महाराष्ट्राच्या पुरुष व महिला खो खो संघांनी हल्दवानी येथे सुरु असलेल्या 38 व्या राष्ट्रीय क्रीडा स्पर्धेत कर्नाटकचा धुवा उडवित उपांत्य फेरीत धडक दिली. महाराष्ट्राच्या पुरुष संघाने एक डाव 12 गुणांनी बाजी मारली, तर महिलांनी 6 गुणांनी विजय मिळवित आगेकूच केला. पुरुष खोखो गटात महाराष्ट्राने कर्नाटकवर एक डाव 12 गुणांनी (34-22) मात केली. विजयी संघाकडून कर्णधार गजानन शेंगाळ (2.30 मि. संरक्षण व 2 गुण), शुभम थोरात (1.40 मि., 2.05 मि. संरक्षण व 6 गुण), रामजी करयप (1.35 मि. संरक्षण व 6 गुण), सौरभ आडावकर (1.45 मि. संरक्षण व 2

सॉल्टने 6 षटकांत 62 धावा फलकार चढवल्या. पॉवर प्लेच्या षटकाच्या शेवटच्या चेंडूवर रवी बिरनॉईने ही जोडी फोडली. बेन डकेट 19 चेंडूत 7 चौकार व 1 षटकारांसह 39 धावांवर बाद झाला. अक्षर पॅटेलने इंग्लंडचा सेट फलंदाज फिल सॉल्टचा (23) त्रिफळा उडवला.

26) मात केली. महाराष्ट्राच्या विजयात प्रियांका इंगळे (2 मि. संरक्षण व 2 गुण), संस्था सुरवसे (2 मि. व 1.20 मि. संरक्षण व 4 गुण), संपदा मोरे (0.50 मि. संरक्षण व 16 गुण), गौरी शिंदे (1.30 मि., 1.40 मि. संरक्षण व 2 गुण), अश्विनी शिंदे (1.30 मि., 1.30 मि. संरक्षण) यांनी मोलाची कामगिरी बजावली. तर कर्नाटककडून मोनिना (1.20 मि., 1.40 मि. संरक्षण व 6 गुण), चित्रा बी. (2.10 मि. संरक्षण व 4 गुण), तेजस्विनी के. आर. (1.30 मि. व 1.20 मि. संरक्षण) यांनी चांगला खेळ केला. मात्र, त्यांना महाराष्ट्राचा विजयस्थ रोखण्यात यश आले नाही.

cake-links
Celebrate every moment with us...

SATISFY YOUR SWEET CRAVINGS WITH Cake!

STORE AVAILABLE AT

HINGNA | MANISH NAGAR | SADAR | PRATAP NAGAR FRIENDS COLONY | MANEWADE | WARDHAMAN NAGAR NANDANWAN | DHARAMPETH

MAHATRANSCO SRM E-TENDER NOTICE

MSETCL invites digitally signed online bids for following tender through SRM E-tender process in a two bid system from registered contractor on website <http://srmetender.mahatransco.in> for following work

S.N	Tender No. & Description
1	Annual Maintenance Contract of Air conditioners at ALDC, Ambazari, Nagpur. Tender Spec. No. SE/ALDC/NGP/T/M-02/25-26 RFX No. 7000035031 Estimated Cost: Rs. 6,09,615.00 , EMD- Rs. 6,096.15 Tender Fees: 500.00 (GST Extra)

Download of Tender documents: 01/02/2025 to 16/02/2025
Due date for online submission of tenders: 16/02/2025, 23:59 Hrs
Tender Opening (Technical): 17/02/2025, 10:00 Hrs if possible.
Tender Opening (Commercial): 17/02/2025, 14:00 Hrs if possible.
Contact person: Superintending Engineer, Area Load Despatch Center, Ambazari, MSETCL, 8th mile, Amravati road, Wadi, Nagpur -440023 Tel No. 8554993676 Email: sealdc8100@mahatransco.in
Superintending Engineer
Area Load Despatch Center, MSETCL, Ambazari, Nagpur

फॉर्म जो मे. केल डिस्ट्रिक्ट रिजल्ट प्रत्येक लिमिटेडकारिता स्वाराच्याची अभिव्यक्ती आमंत्रित की व कराराच्या आधारावर रिअल इस्टेट उपक्रममध्ये कार्यरत (इन्सॉल्व्हेंसी अॅन्ड व्हॉलंटरी क्वॉलिटि कॅम्पेन) परिसमाप्त ठराव प्रक्रिया) विनियमन, २०१६ च्या विनियमन ३६ ए (१) अंतर्गत.

क्र.	संबंधित तपशील
1.	कोणीतच कल्पना नसे वार व / सोसायटी / एलएसी/ लेक डिस्ट्रिक्ट रिजल्ट प्रत्येक लिमिटेड सीआयएन : U70101PN2015PTC154662
2.	मौलिकीय कार्यालयाचा पत्ता बंगला क्र. १०, रविवारी रोड, जोसे मेजरवळ, पुणे - ४११००१.
3.	वेबसाइटचे युआरएल कोणीतच कल्पना (सीडी)कडे कोणीतही वेबसाइट नाही.
4.	डिक्लार करणे बंधनाने मित्र मान्यता मिळत आहे दिवाळखोरी सुरु होण्याच्या ताखेनुसार (अप्रोव्हीडी), मान्यता मुदत पूर्ण, पूर्ण वेळीत अर्ज मान्यता (डिक्लार करणे) घ्यावे आहेत.
5.	महत्वाची उपादेशे / सेवा यांची धाता कोणीतच कल्पना या फिक्ससचे अधिकार दिले आहेत ते एकूण रकम ६५,२०० री.मीटर आहे.
6.	गत वित्तीय वर्षात कोणीतही उपादेशे / सेवा यांची संस्था आणि प्रमाण मान्यता राष्ट्रीय हरित न्यायधिकरणामुळे वा जागेतील बांधकामांना यशस्वी देण्यात आली होती, मात्र ती सेवांचे न्यायन्यायने वाडूला देवली होती.
7.	कर्माचारी/कायमदारी संस्था अग्रगण्ये उपस्थळ नॉटिडुमर कॅम्पेनकडे कोणीतही कर्मचारी नाही.
8.	सुट्टीने माहिती जात येतवयाच्या उपस्थळ वित्तीय पत्रकवळ (पॅरिफरिअर) देव व्हायलीटी, धक्कीची घाटी, धक्कावाळा षटकांच्या आधारेक त्या ताखे वर उपादेश आहेत.
9.	डिजिटलकृत अडिक्टिअस साठी पत्रता निवाच्याक कर्म २५ (२) (ए) अंतर्गत वेळी उपादेश आहे
10.	स्वाराच्याची अधिकारी प्राप्त करण्याची शेवटची तारीख १५.०२.२०२५
11.	प्रस्तावित डिस्ट्रिक्ट प्रोसेक्युशन यांची प्राप्त वारी जाहीर करण्याची तारीख दि. २०.०२.२०२५
12.	प्राप्त वारीला आदेश सादर करण्याची शेवटची तारीख २५.०२.२०२५
13.	संभाव्य ठराव अर्जावारी अंतिम वारी वारी करण्याची तारीख दि. ०१.०३.२०२५
14.	संभाव्य ठराव अर्जावारी माहितीचे जाण, मूल्यांकन निष्पत्ती ठराव आराखडावारी विनंती सादर करण्याची तारीख दि. ०६.०३.२०२५
15.	ठराव आराखडावारी सादर करण्याची अंतिम तारीख दि. ०५.०४.२०२५
16.	स्वाराच्याची अधिकारी सादर करण्यासाठी ई मेल तपशील ip.lrdpl@gmail.com

टीप: वारिल वेळी मुदत मान्यता एक्सलिटिअर विनंतीतल्या कल्पनाचा अर्ज आहे.

सह/ - वेळी व्हायली डिस्ट्रिक्ट रिजल्ट प्रत्येक लिमिटेड

